

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) No. 130 of 2020**

**IN THE MATTER OF:**

**Anil Ramchandra Bakshi & Ors.**

**...Appellants**

**Versus**

**Roopa Bhandare & Ors.**

**...Respondents**

**Present: -**

**For Appellant: Mr. Shyam Diwan, Sr. Advocate with Goutham Shivshankar, Mr. Jayant K. Mehta, Mr. Raghuram Cadambi and Ms. Samiksha Godiyal, Advocates.**

**For Respondent: Mr. Shanthkumar V. Mahale, Advocate for R- 1 to 3.  
Ms. Harisha S.R., Advocate for R- 1.  
Mr. Anshuman Ashok, Advocate for R – 4, 5 & 7.  
Mr. A. Karthik Ashok, Advocate for R- 8 to 17.**

**WITH**

**Company Appeal (AT) No. 131 of 2020**

**IN THE MATTER OF:**

**Milind Madhav Dhume & Ors.**

**...Appellants**

**Versus**

**AKP Ferrocast Pvt. Ltd. & Ors.**

**....Respondents**

**Present: -**

**For Appellant: Mr. Shyam Diwan, Sr. Advocate with Goutham Shivshankar, Mr. Jayant K. Mehta, Mr. Raghuram Cadambi and Ms. Samiksha Godiyal, Advocates.**

**For Respondent: Mr. Shanthkumar V. Mahale, Advocate for R- 1 to 3.  
Ms. Harisha S.R., Advocate for R- 1.  
Mr. Anshuman Ashok, Advocate for R – 4, 5 & 7.**

**ORDER**  
**(Virtual Mode)**

**18.02.2021** I.A. No. 1879 of 2020 in Company Appeal (AT) No. 131 of 2020 filed on 13.08. 2020 on behalf of the Appellant for seeking condonation of delay.

Learned Counsel for the Respondent No. 6 submitted that he has filed Reply Affidavit to the I.A. No. 1879 of 2020. Rejoinder has also been filed by the Appellant.

Mr. Shyam Diwan, Sr. Advocate is ready to pressed the I.A. No. 1879 of 2020 but Learned Counsel for the Respondent No. 6 submits that his Senior Counsel is in personal difficulty. So Learned Counsel for Respondent No. 6 prays for short adjournment. Prayer is allowed.

In Company Appeal (AT) No. 130 of 2020 Learned Counsel for Respondent Nos. 8 to 17 submit that he has filed his Reply Affidavit.

List these Appeals along with I.A. No. 1879 of 2020 & I.A. No. 2334 of 2020 'For Orders' on **17<sup>th</sup> March, 2021**.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

R.N./ nn /